

**Salaries of management level post *vis-a-vis* lower level employees
in global economic recession**

3634. SHRI BHAGIRATHI MAJHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that due to global economic recession, there had been retrenchment and salary cut of employees at lower level in Indian corporate world;

(b) whether it is also a fact that salaries and allowances of employees at top management level in corporate world had doubled in comparison to previous year;

(c) if so, whether Government will look into the reasons behind this; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b): Labour Bureau, Ministry of Labour & Employment has conducted five quick quarterly surveys to assess the impact of economic slowdown on employment in India. As per the survey results for the quarter October -December, 2009, the employment in sectors *viz.*, textiles, leather, metal, automobiles, gems & jewellery, transport, IT/BPO and handloom/powerloom, has increased by 6.4 lakh in December, 2009 over September, 2009.

Regarding protection against reduction of salary and wages, workmen can raise an Industrial Dispute under the Industrial Disputes Act, 1947. Data on levels of salary cut of employees in the Indian Corporate World and details of salaries and allowances of employees at top management level during the period are not centrally maintained.

(c) and (d) Do not arise in view of the above.

Basic amenities to workers engaged in CWG-2010

3635. SHRI B.K. HARIPRASAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether enormous sums have been spent on the organisation of Commonwealth Games-2010;

(b) whether more than 1,00,000 workers are engaged in construction work related to the games and if so, whether these workers are camped in make-shift labour camps without basic amenities like water, toilet and privacy;